

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

12

T.C.P No. 304/(MAH)/2017  
CA No.

CORAM:

Present:

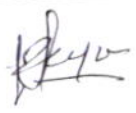

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Kanura Kutumba Rao & Ors.  
V/s.  
Reliance Communication Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rajni Mishra (for Appellant)	Advocate	
2	Tushar Kakalia	Advocate	

ORDER

TCP No. 304/I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel having mentioned that the time for filing Form being extended, since the Petitioner wants to file Form 5, the Petitioner is hereby directed to file Form before 15.07.2017, thereafter to serve notice upon the Respondent intimating next date of hearing and file proof of service.

List this matter for hearing on 04.08.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)